

LOK SABHA

BULLETIN-PART II
(General Information relating to Parliamentary and other matters)

Nos. 3140- 3163]

[Thursday, August 14, 2025/ Sravana 23, 1947 (Saka)

No. 3140

Estate And Heritage Management Branch

Birth Anniversary of Shri Rajiv Gandhi

On the occasion of the birth anniversary of Shri Rajiv Gandhi, a function to pay floral tribute will be held at 1030 hours on Wednesday, the 20th August, 2025 in the Central Hall, Samvidhan Sadan. Dignitaries, Members of Parliament and invitees will pay floral tribute on the occasion.

Members are cordially invited to join.

No. 3141

Committee on Finance

Selection of Subjects by the Committee on Finance (2024-25)

The Standing Committee on Finance (2024-25) have selected an additional subject '*A Study on Virtual Digital Assets (VDAs) and Way Forward*' for detailed examination during the year 2024-25.

No. 3142

LARRDIS (Practice and Procedure Unit)

Eighth Revised English Edition of '*Practice and Procedure of Parliament*' and its translated Fifth Hindi Edition titled '*Sansadiya Paddhati Aur Prakriya*'

Members are informed that the Lok Sabha Secretariat has brought out the Eighth Revised English Edition of Kaul & Shukla's "*Practice and Procedure of Parliament*" and its translated Fifth Hindi Edition titled '*Sansadiya Paddhati Aur Prakriya*'. Members may kindly collect their copy from the Publications Counter between 10.00 a.m. to 5.00 p.m.

No. 3143

Parliament Security Service

Security Arrangements in Parliament Estate

Members are requested to co-operate with the Security Staff on security duty in Parliament Estate and show their Identity Cards on request.

To strengthen the security arrangements in Parliament Estate, Door-frame Metal Detectors have been installed at various gates. Visitors accompanying Members of Parliament and former Members of Parliament are requested to pass through the Door-frame Metal Detector and may undergo physical search. The baggage, etc., being carried by them may also be scanned/ searched by the Security Staff.

Kind co-operation of Members is solicited.

No. 3144

Parliament Security Service

Entry Regulations into the Central Hall, Samvidhan Sadan

Entry in Central Hall, Samvidhan Sadan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even when accompanied by the Hon'ble Members of Parliament. This is in the interest of security in Parliament Estate.

Entry of Governors, Chief Ministers, Ministers of State Governments and Ex-MPs to the Central Hall, Samvidhan Sadan will remain open as in the past.

Kind co-operation of Hon'ble Members is solicited.

No. 3145

Parliament Security Service

Restrictions on Admission into Lobby of the Lok Sabha during the Session

The admission to Lobby is restricted to Hon'ble Members and the following categories of persons connected with official business or otherwise: -

- i. Persons holding passes valid for "LOBBY"; and
- ii. C.P.W.D. staff working in the Sansad Bhavan whose presence is functionally required in connection with the discharge of their official duties.

Kind co-operation of Hon'ble Members is solicited.

No. 3146

Parliament Security Service

Carrying or Display of Fire Arms in Parliament Estate

The carrying or display of arms and ammunition in any part of the Parliament Estate is strictly prohibited. Only security personnel specifically deployed in the Parliament House with authorization from Parliament Security are permitted to carry arms and ammunition.

Kind co-operation of Hon'ble Members is solicited.

No. 3147

Parliament Security Service

Distribution of Literature, Pamphlets, Press Notes, Leaflets within the Precincts of the Parliament Estate

As per established convention, no literature, questionnaire, pamphlets, Press Notes, leaflets or any matter printed or otherwise should be distributed without the prior permission of Hon'ble Speaker within the precincts of the House. Placards are prohibited inside the Parliament Estate.

Kind co-operation of Hon'ble Members is solicited.

No. 3148

Parliament Security Service

Stoppage of Entry of Armed Escorts / P.S.O. coming to Parliament Estate

Consequent to the decision taken by the General Purposes Committee of the Rajya Sabha and Meeting of Hon'ble Speaker with Leaders of Parties and Groups in Lok Sabha, "Armed Escorts/ P.S.O. (Personal Security Officer) of Hon'ble Ministers/Hon'ble Members of Parliament would not be permitted inside the Parliament Estate." They may peel off from the vehicle at the respective Iron Gates itself.

Kind co-operation of the Hon'ble Members is solicited.

No. 3149

Parliament Security Service

Speed Regulation of Vehicles entering Parliament Estate

With the installation of modern security gadgets in Parliament Estate, it is essential to observe certain speed regulations for vehicular movements within the Estate. The speed of vehicles may be kept restricted to 10 Kms per hour till the vehicles cross the last barrier at the Iron Gates. Necessary warning signages have been prominently displayed at suitable locations.

Hon'ble Members of Parliament are requested to kindly give suitable instructions to their drivers for observance of speed regulations while driving inside the Estate.

Kind co-operation of Hon'ble Members is solicited.

No. 3150**Parliament Security Service****Advisory for Pedestrians regarding movement through Iron Gate No.1**

Security Gadgets have been installed at Iron Gate No. 1 to regulate vehicular movements and to strengthen the security arrangements in the Parliament Estate. Pedestrians are, therefore, requested not to cross these Gadgets on foot.

Hon'ble Members of Parliament are requested to use Ferry Services at this gate for their movement from the Iron Gate to Building Gates of Parliament Estate & back and avoid movement on foot through this gate.

Kind co-operation of Hon'ble Members is solicited.

No. 3151**Parliament Security Service****Physical Check of Cars / Vehicles and Briefcases**

For security reasons, Hon'ble Members are advised to check their cars and briefcases before coming to the Parliament Estate. In case of self-driven cars, Hon'ble Members are requested to check the dickey, seats, engine etc. before proceeding to the Parliament Estate.

Hon'ble Members who desire to use bicycle as transport may gain access through Iron Gates and are requested to park bicycle at earmarked place in Self-driven Vehicle Parking at Red Cross Road/ Raisina Road and lock the bicycle properly. The bicycles used by Hon'ble Members will be treated as self-driven vehicles.

Kind co-operation of Hon'ble Members is solicited.

No. 3152**Parliament Security Service****Switching Off the Mobile Phones and Alarm Bell inside Lok Sabha Chamber**

In order to ensure smooth and unhindered proceedings of Lok Sabha and as a mark of respect to the Chair, Hon'ble Members are requested to switch off their mobiles and deactivate alarm bells before entering into the Lok Sabha Chamber.

Kind co-operation of Hon'ble Members is solicited.

No. 3153

Parliament Security Service

Regulation of Vehicular Entry/Alighting/Parking Arrangement in Parliament Estate

All types of vehicles viz. Private cars of Members, hired and commercial Taxis / vehicles, Auto-rickshaws, Two-wheelers and other types of vehicles etc. without valid Parking Labels issued by Lok Sabha Secretariat will not be allowed entry inside the Parliament Estate.

Members are informed that reception lounges have been established between Gates TKR-I & TKR-II and at IG-7 along with provision for ferry service to facilitate transportation to Parliament House, Samvidhan Sadan etc. Members using chauffeur driven cars are requested to alight at the newly constructed lounges at the locations referred to above and use battery operated cars for their movements to Parliament House / Samvidhan Sadan and back. This eco-friendly initiative will also contribute towards reducing congestion near Makar Dwar and its vicinity. Details about traffic movement plan and parking is given below:-

- i. **Self-driven Vehicles Parking for MPs:** Outside South Utility at Raisina Road and North Utility of Sansad Bhavan at Red Cross Road respectively. Members can enter Parliament Estate through Reception Office from these parkings.
- ii. **Chauffeur-driven Vehicles Parking for MPs:** Behind Rail Bhawan near Vijay Chowk outside and behind Parliament House Annexe at Gurudwara Rakabganj Road outside.
- iii. **Iron Gate-I and Talkatora Road I & II:** Entry/ Exit of authorized labeled vehicles of Hon'ble Members as per practice in vogue.
- iv. **Facility of Transit Lounge at Iron Gate No.7 (Vijay Chowk Side):** Alighting point of members outside the gate. Members can avail the facility of ferry car/ e-vehicle/ golf cart upto Makar Dwar of Sansad Bhavan or other buildings in PH Complex. For departure also, these vehicles will be available in front of Makar Dwar or Building Gate No.1 upto Transit Lounge.
- v. **Facility of Transit Lounge at Talkatora Road:** Alighting point of members. Members can avail the facility of ferry car/e-vehicle/ golf cart upto Sansad Bhavan, Samvidhan Sadan and Parliament Library Building. For departure these vehicles will be available in front of Makar Dwar or Building Gate No.1 at Parliament House Complex upto Transit Lounge.

Kind co-operation of Hon'ble Members is solicited.

No. 3154

Parliament Security Service

Issue of PA/PS Passes

Entry Pass for only one PA/PS for entry into Parliament Estate, valid for Session/ Inter Session period, is issued on an application made by the Member on a prescribed format available in Centralised Pass Issue Cell, North Utility Block at Red Cross Road. On every fresh appointment of the PA/ PS, Hon'ble MP's signature is mandatory in the register kept in CPIC.

The following supporting documents i.e. duly filled in prescribed form along with Character Verification Form, Undertaking by Hon'ble MP, two self-attested copies of Aadhaar {in case the applicant bears two addresses (Permanent & Correspondence), supporting documents for

both the addresses, old PA Pass (in case of renewal/ change of PA) and one Passport size photograph are required. Entry Pass will be issued to PA/PSs only after verification of documents.

Hon'ble Members are requested to direct their drivers and PA/PSs to comply with security and traffic regulations. The drivers may also be directed to strictly adhere to designated circulation routes and park their vehicles at the specified parking areas.

Kind co-operation of Hon'ble Members is solicited.

No. 3155

Parliament Security Service

Access Control of Vehicles

Modern Security Gadgets are installed in the vicinity of Iron Gates within the Parliament House Estate. These security gadgets, equipped with safety features, are designed to allow access to LMV-NT vehicles viz. Motor Cars, Jeeps, SUVs only. As an additional security feature, Integrated Radio Frequency Parking Labels/ Radio Frequency Tags have been issued to all authorized vehicles and accordingly, access control of vehicles is regulated through Integrated Radio Frequency Parking Labels / Radio Frequency Readers installed at the locations. To ensure safety and security of Members of Parliament, vehicles other than those in LMV-NT category viz. Motor Cars, Jeeps, SUVs (carrying authorized Integrated Radio Frequency Parking Labels /Radio Frequency Tag), will not be permitted to enter through Iron Gates of Parliament Estate.

Kind co-operation of Members is solicited.

No. 3156

Parliament Security Service

Functioning of Reception Office and Centralised Pass Issue Cell in Sansad Bhavan

Hon'ble Members are informed that the Reception office and Centralised Pass Issue Cell (CPIC) Counters will remain functional at North Utility Block at Red Cross Road and South Utility Block of the Sansad Bhavan at Raisina Road (Opposite Rail Bhavan). The Reception Office and CPIC can be approached through roundabout at Rail Bhavan Red Cross Road & Raisina Road. This is in addition to the already existing arrangements in Parliament House Complex.

Kind co-operation of Hon'ble Members is solicited.

No. 3157

Parliament Security Service

Guidelines for Operation of Security Gadgets in Parliament Estate

1. Modern Security Gadgets have been installed in the Parliament House Complex to restrict unauthorized entry.
2. A distance of at least five feet between two vehicles may be maintained while crossing the Boom Barrier as the system allows clearance of only one vehicle at a time. In case any vehicle accidentally hits the Boom Barrier, the driver must **STOP** the vehicle immediately.

3. Kindly adhere to the speed limits displayed at appropriate locations while entering through security gadgets. Members are requested to brief their drivers accordingly.
4. Occupants of vehicles are to be identified at the second Boom Barrier. Members are accordingly requested to stop for checking at Boom Barrier-II.
5. It may be ensured that the speed of the vehicle does not exceed 10 kmph till the vehicle crosses the last gadget at the Iron Gates. The gadgets are designed in such a manner that they may get activated immediately in an emergency. In case the speed of vehicles exceeds the speed limit of 10 kmph, it may be difficult for the person driving the vehicle to bring the vehicle to a safe halt. **Impact against the Tyre Killers and Road Blockers can cause serious damage to the vehicle and injuries to the occupants.**
6. Security Power Fence (SPF) has been installed in the entire perimeter of PH Complex. The power fence will give a deterrent shock (as per internationally permissible standards) to any person coming in contact with the fence. Kindly avoid coming close to the power fence.
7. In case Bollards are being lowered for giving passage to bigger vehicles, the vehicles, which are following such big vehicles, should wait till the Bollards are fully raised and clearance given by the security official at the spot.
8. Pedestrians are requested not to walk over the security gadgets which are installed on road. It may cause grievous hurt in case of sudden activation.
9. Walking on foot behind a vehicle crossing a Boom Barrier is dangerous. The Boom will suddenly hit the person, once the vehicle cross the Boom Barrier. Use only pedestrian path near Boom Barrier.
10. Hon'ble Members are requested to keep Alarm / Reminder Tones of their mobile phones in OFF mode to maintain the decorum in the House and as a consideration to fellow members.

Kind co-operation of Hon'ble Members is solicited.

No. 3158

Parliament Security Service

Entry Regulations in the Sansad Bhavan

The entry regulations in the Sansad Bhavan will be as under:

MAKAR DWAR (Opposite Building Gate No.1 Samvidhan Sadan)	:	Hon'ble Members of Parliament
GAJ DWAR (Towards Iron Gate No.2)	:	Ceremonial Gate/ VVIP Gate
HANS DWAR (Near North Utility Block adjacent to Red Cross Road)	:	Hon'ble Speaker/ Ministers/ MPs
GARUD DWAR (Towards round about Rail Bhawan)	:	Officials, Media, Visitors coming to Lok Sabha Galleries and Material Gate
SHARDUL DWAR (Near South Utility Block adjacent to Raisina Road)	:	Hon'ble Ministers/ MPs/ Officials/ Media and Visitors coming to Rajya Sabha Galleries
ASHVA DWAR (Towards Iron Gate No. 1)	:	Hon'ble Chairman/ Deputy Chairman, Rajya Sabha

Entry in the Sansad Bhavan is regulated according to Rules and Directions issued by the Hon'ble Speaker from time to time. No person without a valid pass is allowed to gain entry even accompanied by Hon'ble Members of Parliament. This is an essential requirement in the interest of the security of Hon'ble Members of Parliament and Parliament Estate.

Kind co-operation of Hon'ble Members is solicited.

No. 3159

Parliament Security Service

Show Round of Visitors to Parliament during Inter-Session Period

The Show Rounds of Parliament to the visitors will be arranged as usual on all working days during Inter-Session period between 1030 hrs. and 1730 hrs. except during weekend, Gazetted Holidays and 05 working days prior to the commencement of the Session due to administrative and security concerns. During inter-session period Group Show round are restricted to maximum 50 persons in one requisition and request for the same should reach 3 working days prior to the visit for verification of antecedents. Show round will not be conducted if the verification is not received or received with adverse remarks. Show rounds are restricted 05 days before the commencement of the Session till the adjournment *sine die* of the Session.

Kind co-operation of Members is solicited.

No. 3160

Parliament Security Service

Issue of Visitors' Gallery Passes During Session Period

Hon'ble Members are informed that a total of five (5) visitors' passes per member per day will be issued, and only 02 visitors in a single time slot will be accommodated due to limited seating arrangements in the public gallery during the proceedings of the Lok Sabha.

1. Members are requested to provide correct addresses, contact numbers, and copies of the Aadhaar card of the guests/visitors with the application form for issuing of public gallery passes.
2. Members of Parliament are requested to send the request for sponsored visitors/ guests at least three (3) working days before their scheduled visit for verification. The portal for online application will be opened on **16th July 2025**.
3. Passes are issued on first cum first served basis as the seating capacity in the visitor gallery is limited.
4. Group Passes and Same Day Passes for the Visitors' Galleries are **discontinued** due to security reasons.
5. Gallery Passes will be issued subject to the completion of verification of character and antecedents through local police/ state police. Passes will not be issued in the absence of verification or in case of an adverse remark. All visitors will be subjected to thorough security checks as per norms.
6. Members may avail of the online mode of application for issue of Gallery Passes by accessing <https://darshan.sansad.in> and login through Members login credentials, followed by the steps mentioned therein. In case of any difficulty in accessing the portal, Members

may kindly contact (i) *Shri Nikhil Tiwary: 7296095260*, (ii) *Shri Kamal Saini: 7982437410* and (iii) *Shri Vikas Mohan: 9868118908*.

7. **Members may also avail the offline mode of application by downloading the Public Gallery (Visitors Card) application form from <https://sansad.in/ls/download>. Gallery pass forms are also available at CPIC, North Utility Block at Red Cross Road, and South Utility Block at Raisina Road.**
8. **The visitors are allowed entry from South Utility Reception only.**

STEPS INVOLVED IN ONLINE APPLICATION AND ACCESS OF VISITOR'S PROTOCOL IN THE VISITORS' MANAGEMENT SYSTEM

1. QR Code Approval:

Upon approval of the Lok Sabha/Rajya Sabha Visitors' Gallery visit, the visitor will receive an SMS with a code on their registered mobile as available in the Smart Visitor Management System (SVMS) entered during registration on the Darshan Web Portal.

2. Visit Day Protocol:

On the day of the scheduled visit, the visitor is required to enter the code received in the SMS to acquire a hard copy of the QR code slip with the counter token number from the Kisok installed at South Utility (SU) and North Utility (NU) Receptions. After getting the QR Slip visitor is required to report at the respective Lok Sabha / Rajya Sabha reception counters along with the original Aadhar card for spot verification.

3. Verification and Smart Visitors' Gallery Card Issuance:

After verification of credentials by the Reception Officer, the Issuing Authority at the Reception Counter will take a photograph of the visitor and issue a Smart Visitors' Gallery Card to the visitor.

4. Access to Visitors' Gallery with Smart Card:

To access the Lok Sabha/Rajya Sabha Visitors' Gallery, the visitor will be required to tap the Smart Visitors' Gallery Card at each Flap Barrier along the designated route.

5. Smart Visitors' Gallery Card Deposit during Exit:

Upon completion of the visit, the visitor will proceed to the exit gate at the South Utility Block and tap the Smart Visitors' Gallery Card at the exit point Flap Barrier to gain exit. The Smart Visitors' Gallery Card must be compulsorily handed over to the Security Officer deployed at the Exit Gate.

6. Non-deposition of Smart Visitors' Gallery Card:

Failure to hand over the Smart Visitors' Gallery Card upon completion of the visit may lead to permanent debarment of that particular visitor and other visitors of the recommending MP from entering the Parliament House precincts.

Kind co-operation of the Hon'ble Members is solicited.

No. 3161

Parliament Security Service

Issuance of Integrated RFID Parking Label through Integrated Vehicle Management System (IVMS)

Members are informed that an Integrated RFID Parking Label through the Integrated Vehicle Management System is being introduced for all authorized vehicles requiring access in the Parliament House Complex.

2. The Integrated RFID Parking Label shall be provided at "Smart Card & Vehicle RFID Registration Room" at Main Entry Gate No. 4, Opposite B- Block, Extension to Parliament House Annexe (EPHA) from 1100 hrs to 1700 hrs on all working days.

3. Members may send their vehicles along with the following documents to the "Smart Card & Vehicle RFID Registration Room" as per their convenience.

- Registration Certificate of the Vehicle
- Undertaking signed by the Member of Parliament in the prescribed application form, as per Annexure A.

4. After registration, a live photograph of the vehicle shall be uploaded in the IVMS system, and an Integrated RFID Parking Label shall be pasted on the windscreen (front) of the registered vehicle by the staff. The parking label issued earlier will be removed and will no longer be valid after the issuance of the new RFID Parking label.

5. For any queries or assistance with the application/registration process, please contact the Deputy Director (Technical) on Telephone numbers No 011-2303 4318 / 2303 5679 or visit the "Smart Card & Vehicle RFID Registration Room", MEG-4, B-Block EPHA.

The kind co-operation of Members is solicited.

No. 3162

Parliament Security Service

No Blockade in front of Building Gates of Parliament House by Members through Demonstration/Dharna

Members are requested not to hold protests or demonstrations in front of Gates of Parliament House as such actions cause serious hindrance to the movement of Members to the Parliament Chambers during sittings of the Houses. Here attention of Members is drawn to Direction 124A(2) of the Directions by the Speaker, Lok Sabha.

Keeping building gates free from any blockage is also essential for ensuring safety and security of Members in the Parliament House.

Kind co-operation of Hon'ble Members is solicited.

No. 3163**Parliament Security Service****Request for timely Police Verification of PA/PS and Drivers of Hon'ble Members of Parliament**

Members are informed that conducting Police Verification of Character & Antecedents of PA/PSs & driver of Members is a mandatory pre-requisite for issuing new/renewal of pass for entry into Parliament Estate. These Police Verifications are conducted through the concerned District Police Authorities of the Aadhar Card address of the PA/PS/driver, which is a time taking process. It is also informed that the pass(es) is/are not issued on adverse report.

Members are, therefore, requested to submit the request(s) for Police Verification of their PA/PS/driver at least 2 months in advance before issuance of new pass or renewal of the pass as the case may be so that the passes may be issued / renewed without any delay.

Kind cooperation of Hon'ble Members is solicited.

UTPAL KUMAR SINGH
Secretary General